

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-37/2013/ 1509 /A

From :- Smti. Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sanjeev Kumar Sharma
District & Sessions Judge,
Kamrup (M), Guwahati.

Dated Guwahati the th 13 March, 2025.

Sub: **Station leave.**

Ref:- Your letter No. DJK/Esstt./2892, dtd. 06.03.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 07.03.2025 till the morning of 08.03.2025.** The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-37/2013/ 1510 /A, dated , 13-03-2025

Copy forwarded for information to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Pruthi